

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI DATED THE

6th March
February, 1984.

NOTIFICATION
(INCOME TAX)

No. 5692 (F.No.197/86/83-IT(AI)): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Indian Council for Child Welfare, New Delhi" for the purpose of the said section for the period covered by the assessment years 1983-84 to 1985-86.

(R. K. TEWARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. M/s. Jindal & Co., Chartered Accountants, 3803, David Street, Darya Ganj, New Delhi.
2. The Commissioner of Income-tax, Delhi-VI, New Delhi, with ref. to his letter No. CIT/D-VI/83-84/TE(138)/76/1383 dt. 20.7.83.
3. All Commissioners of Income-tax.
4. Directors of Ins. (IT)/(RAS)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aluma-e-Ghalib Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dto. of Ins. (R&PR), New Delhi (5 copies).
9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Shri P.K. Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

(ATMA RAM)
SECTION OFFICER
I.T. (AI) SECTION

भारत के राजपत्र के भाग 2 II, खंड 3 III में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग

नई दिल्ली, दिनांक 6.3.84

अधिसूचना

आय-कर

तं०

5692

फा०तं० 197/66/83-आ०क० नि०-1 :

आयकर अधिनियम, 1961 (1961 का 43) की धारा 10 की उपधारा
23 ग (स्केड्डेड) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए,
केन्द्रीय सरकार, एतद्वारा, उक्त खंड के प्रयोजनार्थ, "इण्डियन
काउन्सिल फार चाइल्ड वेल्फेयर (इ) नई दिल्ली" को कर निर्धारण-वर्ष
1983-84 से 1985-86 के अंतर्गत आने वाली अवधि के लिए अधिसूचित
करती है।

आर० के० तिवारी :

अवर सचिव, भारत सरकार

तेषा में,

प्रबन्धक,

भारत सरकार प्रेत,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

राजौरी गार्डन के पास, नई दिल्ली।